

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi

File No. XXII(5)/2//2015-16-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

**The Director,**  
**Central Detective Training Institute,**  
**Sector-19, Kamla Nehru Nagar, Hapur Road,**  
**Ghaziabad - 201002**

Sub.: Regarding nomination of Judicial Officer of the State of Jharkhand for participating in a three days course on “Cyber Crime & Cyber Law Awareness Training Programme for Public Prosecutors & Judicial Officers” scheduled to be held on 14<sup>th</sup> – 16<sup>th</sup> of May, 2018 at Central Detective Training Institute, Ghaziabad.

Ref.: Your letter no. 30/01/2018-19/Trg/CDTI/GZB/70 dated 13.04.2018.

Sir,

Apropos the letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate Sri Santosh Kumar No. 2, Additional Judicial Commissioner-II, Ranchi which is the competent/only Court for taking Cognizance & trial of Cyber Crime cases in the state of Jharkhand for participating in a **three days course on “Cyber Crime & Cyber Law Awareness Training Programme for Public Prosecutors & Judicial Officers”** scheduled to be held on **14<sup>th</sup> – 16<sup>th</sup> of May, 2018 at Central Detective Training Institute, Ghaziabad.**

The details of the nominated officer is as follows:-

Sl. no.	Name/Rank	Date of Birth	Present Posting	Contact No: landline / mobile	Email id
1.	Sri Santosh Kumar No. 2, Additional Judicial Commissioner-II, Ranchi	01-12-1967	Ranchi	94313-35606	santoshkumarciviljudge@gmail.com

This is for your information and needful

Yours faithfully,

**Sd/- J.P. Singh**

Registrar (Administration)

Memo No. 1977 /Apptt.

Dated Ranchi the 26/04/18

Copy forwarded to Sri Santosh Kumar No. 2, Additional Judicial Commissioner, Ranchi alongwith the joining instructions for information and necessary permission to attend the three days course at Ghaziabad / the Judicial Commissioner, Ranchi / Director, Judicial Academy Jharkhand, Ranchi / Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C. /e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

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26.04.2018  
Registrar (Administration)